

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 2158/2019

MAHABIR JAIN UCHATTAR MADHYAMIK VIDYALAYA

Petitioner(s)

VERSUS

PREM NARAIN (D) THROUGH LRS. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.185023/2018-EXEMPTION FROM FILING O.T.)

Date : 28-03-2019 These matters were called on for hearing today.

For Petitioner(s)

Ms. Pratibha Jain, AOR

For Respondent(s)

Mr. Abhinav Shrivastava, AOR

Mr.Rituvendra Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the respondent submits that he is appearing for all the respondents and vakalatnama has already been filed. Whereas office report indicates that vakalatnama on behalf of respondent No.1 only has been filed and service is awaited in respect of respondent Nos.2-4. Registry to verify the same.

The Hon'ble Court vide order dated 04.02.2019 issued notice returnable in six weeks. Therefore, matter be processed for listing before the Hon'ble Court as per rules.

In the meantime, the appearing respondents may file counter affidavit.

RAJESH KUMAR GOEL
Registrar